

**Central Administrative Tribunal  
Ernakulam Bench**

**OA/180/00171/2019**

Wednesday, this the 13<sup>th</sup> day of March, 2019.

**CORAM**

**Hon'ble Mr.Ashish Kalia, Judicial Member**

Kannan C.B., aged 40 years  
S/o Late C.K.Babu  
Cherupullithara House  
Edavanakkad, Ernakulam-682 502.

Applicant

[Advocate: Mr.A.X.Varghese]

**versus**

1. Union of India represented by  
its Secretary  
Ministry of Defence, South Block  
New Delhi-110 001.
2. Chief Engineer (NW)  
Military Engineering Services, Naval Base P.O.,  
Kochi-682 004.
3. Garrison Engineer (NS)  
Kataribagh, naval Base P.O.  
Kochi-682 004.

Respondents

[Advocate: Mr.N. Anilkumar, SCGSC]

The OA having been heard on 13<sup>th</sup> March, 2019, this Tribunal delivered the following order on the same day:

**ORDER (oral)**

The present OA is filed seeking compassionate appointment. Applicant's father died in harness on 1.10.2012. Thereafter, the applicant applied for employment assistance on compassionate grounds, with requisite documents. The grievance of the applicant is that he has not been given any employment assistance except receiving communication marked as Annexure A3, A4 and A6. Annexure A6 is the last communication received by the applicant.

2. Learned counsel for the respondents submits that the applicant's case has already been considered, but he was found not eligible to get employment assistance on compassionate ground earlier. His case would be considered once again as a 5<sup>th</sup> look while considering such compassionate appointment to eligible candidates.

3. At this stage, learned counsel for the applicant wants to withdraw the OA. Accordingly, the OA is closed as withdrawn.

**(Ashish Kalia)**  
**Judicial Member**

aa.

**Annexures filed by the applicant:**

- Annexure A1: Copy of the representation submitted by the mother of the applicant dated 29.10.2013.
- Annexure A2: Copy of the representation submitted by the applicant dated 29.10.2013.
- Annexure A3: Copy of the speaking order dated 9.10.2015.
- Annexure A4: Copy of the second yearly speaking order dated 15.9.2016.
- Annexure A5: Copy of the third year speaking order dated 10.12.2016.
- Annexure A6: Copy of the 4<sup>th</sup> year speaking order dated 16.11.2017.